

ITEM NO.26

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 684/2024

S.S. PANDEY @ SHYAM SHANKAR PANDEY

Appellant(s)

VERSUS

STATE THROUGH C.B.I./ACB LUCKNOW

Respondent(s)

WITH

C.A. No. 1795/2024 (III-A)

Date : 07-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR
Ms Archana Surve, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 684/2024

Sole respondent has filed counter affidavit.

Await original records from High Court and Trial Court.

Issue D.O.

Contd....

Item no.26

C.A. No. 1795/2024

Service is complete on respondent nos. 1 to 4. Ld. Counsel, Ms Archana Surve appearing on behalf of Mr M.K.Maroria, Advocate-on-record prays for and is granted four weeks time to file vakalatnama and counter affidavit, if any.

Await original records from High Court and Trial Court.

Issue D.O.

List again on 26.7.2024.

APARNA AJITSARIA
Registrar